GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:1035
ANSWERED ON:10.07.2009
PROMOTION OF RENEWABLE ENERGY SOURCES
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Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the percentage of energy generated from renewable energy sources out of the total power production in the country;
- (b) the steps taken by the Government to promote Non-Conventional Energy Sources in the country and the number of projects taken up thereunder during the last three years and the current year, project-wise and State-wise;
- (c) the total funds sanctioned and utilized by each State for the promotion of these sources in the country during the above said period;
- (d) whether some of the States have not utilized the funds allocated to them;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the action taken by the Government in this regard?

Answer

THE MINISTER OF NEW AND RENEW ABLE ENERGY(DR. FAROOQ ABDULLAH)

- (a): A grid-interactive power generation installed capacity of around.14,485 MW from various renewable energy sources (mainly wind, small hydro, biomass and solar energy) has been set up as on 31.03.2009. This corresponds to about 9 per cent of the total power generation installed capacity from all sources in the country. Contribution to energy mix is estimated at around 3 %.
- (b): The Government is promoting renewable energy through a mix of fiscal and financial incentives that include capital/interest subsidy, accelerated depreciation, nil / concessional excise and customs duties. Further benefit under Section 80-1Aof Inco:rne Tax Act 1961 is available to undertakings setup for the generation or generation and distribution of Renewable power in India. This apart, preferential tariff for grid interactive renewable power is being given in most potential States. State-wise details of grid interactive power generation installed capacity under various programmes during the last 3 years,i.e.,2006-07, 2007-08, 2008-09 and cUrrent year (as on 30.06.2009), are given in Annexure-I. This apart, a large number of decentralized renewable energy systems / devices, such as, biogas plants, solar photovoltaic lighting systems, solar cookers, solar photovoltaic. pumps, solar water heating systems, aero-generators, etc. have been deployed in the country.
- (c),(d)&(e): State-wise details of funds provided under various renewable energy schemes/programmes during the last 3 years are given in Annexure-II. Utilization of the funds by the States is an ongoing process and has ranged from about 80% to 100% for the year 2006-07. Variation in the performance has been observed to be due to several factors that include availability of States own infrastructure (manpower and resources) and counterpart funds in State budget for implementation of various programmes, status of commercialization of renewable energy activities in the States, remoteness of sites, etc.
- (f): To ensure full utilization of the funds, the steps being taken by the Government include, requirement of periodic physical & financial progress reports, funds utilization certificates & audited statements of expenditure; regular review meetings with State Nodal/Implementing Agencies; and, random inspection visits to project sites to ascertain the quantity and quality of systems deployed; etc. This apart, periodic internal audit of the State Nodal Agencies is also undertaken.